



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:00 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2295/2021 FIXED	APURBA GHOSE AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E SC, G U
2	WP(C)/4345/2021 CAVT. NO.04192/021, FIXED	THE UNION OF INDIA AND 2 ORS. Versus RATUL DAS MES NO. 226125	MR H GUPTA	MR. A AHMED MS. D GOSWAMI FOR CAVEATOR
3	WP(C)/4751/2021 FIXED	SHAMPA ROY Versus PUNJAB NATIONAL BANK AND ANR	MS. D SINHA	SC, PNB
4	WP(C)/5423/2021 FIXED	MAKIB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.
5	WITH WP(C)/5270/2021	JAGANATH DAS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	MS. J DAS (SC, ICAR) ASSTT.S.G.I.
6	WITH WP(C)/5449/2021	BHADRESWAR CHOUDHURY Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.
7	WITH WP(C)/5546/2021	BIREN BARUA Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.
8	WP(C)/5723/2021 FIXED	MD. ASGAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.

9	WP(C)/5736/2021 FIXED	RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS ADMISSION	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.
10	WP(C)/2502/2016 FIXED	BHARAT SANCHAR NIGAM LIMITED Versus RAJEN THAPA and 49 ORS	MR.B C PATHAK MR.B PATHAK MR.R THADANI MR.J PHUKAN MS.P DEY	MS.T KALITA MR H K DAS MR.S SARMA MR.L MOHAN(R-2) MRS.K H CHOUDHURY(R-2) MR.R ALI(R-2) MS.F BEGUM(R-2)
11	WA/39/2019 FIXED	LIANHMINGTHANGI AND 5 ORS Versus STATE OF MIZORAM AND 3 ORS	MR A D CHOUDHURY MR. D. CHOUDHURY MR. P. DUTTA MR. T. CHAKRABORTY	MR. A K SARMA MR S DAS MR S HOQUE G.A. MIZORAM
12	WP(C)/4062/2019 FIXED	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM
13	WA/29/2020 FIXED	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
14	WA/183/2021 FIXED	DEBAJYOTI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, APSC
15	WA/238/2021 FIXED	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, SEC. EDU. SC, BODOLAND UNIVERSITY
16	WA/295/2021 FIXED	JOBEDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
ORDERS				
17	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
18	WA/160/2018 FIXED	MUSTT JUNUFA BIBI Versus MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	WITH I.A.(Civil)/1298/2020 in WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI Versus JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH
19	I.A.(Civil)/1185/2019 FIXED in WA/12231/2018	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. Versus SAHABUDDIN SEIKH AND 2 ORS.	MR. P D NAIR MR G ALAM MR A U AHMED MR. H ROHMAN MS. H SARMA MR. D NAG	SC, CO OP MR. R ALI MR M Z SHAH MR. H A AHMED SR, GA, ASSAM
20	I.A.(Civil)/1753/2019 FIXED in WA/12251/2018	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. AND 2 ORS. Versus DHANANYAY DEKA AND 5 ORS.	MR. P D NAIR MR G ALAM MR A U AHMED MR. H ROHMAN MS. H SARMA MR. D NAG	SC, CO OP MR. S MUKTAR MR. V ACHUMI MR MONZUR K CHOUDHURY SR, GA, ASSAM

	WITH WA/12251/2018 (Filing Number)	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. AND 2 ORS. Versus DHANANYAY DEKA AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, CO OP SR GA,ASSAM
21	I.A.(Civil)/143/2020 FIXED in WA/18698/2019 WITH WA/18698/2019 (Filing Number)	THE STATE OF ASSAM AND ANR Versus SMTI. BORNALI TAMULI AND 5 ORS.	MR. T C CHUTIA ADDL. SR. GA, ASSAM	MS M HAZARIKA (R-1) MR. M K BORAH (R-1)
22	WA/140/2021 FIXED	THE STATE OF ASSAM AND ANR Versus SMTI BORNALI TAMULI AND 5 ORS JOYSHREE DEV Versus SWADESH RANJAN PAUL AND JAHAR PAUL AND 5 ORS.	MR. D DAS SR. ADV MR J I BARBHUIYA MR. L MOHAN MR. H I CHOUDHURY	SC, WATER RESOURCE
23	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	
24	I.A.(Civil)/1576/2021 FIXED in WP(C)/3753/2021 WITH WP(C)/3753/2021	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PUNJAB NATIONAL BANK AND 2 ORS Versus PARTHAPRATIM PHUKAN		
25	WITH Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
26	WP(C)/4130/2021 CAVT. NO.04842/021, FIXED, WITH CAVT.NO./484/2021	DEBOSRE SINHA Versus STATE BANK OF INDIA , SARB	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	MR AJIT DAS FOR CAVEATOR
HEARING				
27	WA/149/2018 CAVT. NO.0356/2018 B/O	INDIAN OIL CORPORATION LTD. AND ANR Versus SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR. U K NAIR (R-1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA MR. M P SARMA (R-1) MR. A BORO (R-1) MR A CHAKRABORTY (R-1) FOR CAVEATOR
28	WA/179/2018 B/O	SRI ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS	MS. M B BARUAH	MR G J SHARMA MR. S NATH
29	WP(C)/838/2018 FIXED	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS G BORA MR. M BHAGAWATI	GA, ASSAM
30	WA/6/2019 B/O	SRI DEEPAK BHUYHAR Versus THE INDIAN OIL CORPORATION LIMITED and 5 ORS	MR C BARUAH MR. A CHAMUAH MR. B BARUAH	MR. R DUBEY SC,IOC LTD
31	WP(C)/3991/2019 FIXED	THE UNION OF INDIA AND 2 ORS. Versus TAZIMUL ISLAM	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED FOR CAVEATOR
32	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY

33	WP(C)/3091/2021 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
WITH				
34	WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
WITH				
35	WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
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LIST DATED 08-11-2021 TO 12-11-2021, ALONG
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/461/2019 B/O, WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3770/2020 B/O	MUSTT. FATEMA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T
3	WP(C)/3895/2020 B/O	NASHIRA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/5196/2020 B/O, WITH LCR	NANDAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
5	WP(C)/6180/2017 B/O, WITH LCR	AKMAD ALI Versus THE UNION OF INDIA and 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/3327/2017 in WP(C)/6180/2017	AKMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.

ORDERS

6	PIL(Suo Moto)/5/2020 FIXED	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	GA, ASSAM
7	PIL/72/2020 FIXED	MIRA BORTHAKUR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, A S E C SC, GDD SC, GMC
WITH				
8	PIL/81/2020	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. P N GOSWAMI G UDDIN MR. K P PATHAK MR. D GOGOI	GA, ASSAM SC, ASEC
WITH				
9	WA/93/2020	SHYAMALI ROY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K P PATHAK MR. H I CHOUDHURY	GA, ASSAM MR. N BORAH SC, ELECTION COMMISSION.
WITH				
10	PIL/21/2021	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. K P PATHAK	SC, EC GA, ASSAM
11	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
WITH				
	I.A.(Civil)/1294/2021 in PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
12	PIL/52/2021 FIXED	DWIJEN BHATTACHARYA AND ANR. Versus THE STATE OF ASSAM AND 11 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR H P NEPAL	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
HEARING				
13	WP(C)/4368/2014 FIXED	KONTO WARISA and ANR Versus THE UNION OF INDIA AND 5 ORS	MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	MR. S C KEYAL (ASSTT.S.G.I.) GA, ASSAM MS. B SARMA SC, HEALTH ASSTT.S.G.I.
14	WP(C)/2535/2017 FIXED, WITH LCR	ABDUL AZIZ @ MD. ABDUL AZIZ @ ABDUL AJJ Versus THE UNION OF INDIA and 5 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7229/2017 FIXED, WITH LCR	BABLU PAUL @ SUJIT PAUL Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4294/2018 FIXED, WITH LCR	KARIMON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/5603/2020 FIXED, WITH LCR	MD. JAHID HUSSAIN @ MD. MD. JOHID HUSSAIN @ MD. JAHID ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/391/2021 FIXED	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	
	WITH			
2	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
3	WP(C)/2465/2021 FIXED	MONENDRA BORAH AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. A K DUTTA (R-1) ASSTT.S.G.I.
4	WP(C)/4444/2021 FIXED	ASHOK KUMAR CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, REVENUE
5	WP(C)/4576/2021 FIXED	DIJEN BORTHAKUR Versus THE STATE OF ASSAM AND 8 ORS	MR. U K DEKA MR H P NEPAL	GA, ASSAM SC, NHIDC SC, REVENUE
6	WP(C)/4601/2021 FIXED	THE CO-OPERATIVE CITY BANK LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR G DAS MR C KALITA	SC, CO OP GA, ASSAM
7	WP(C)/4710/2021 WP(C) 5249/1999 WP(C) 5030/1999 (BOTH DISPOSED OFF), FIXED	KONPONA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE
	WITH			
8	WP(C)/4608/2021	JITU MONI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE

9	WP(C)/4882/2021 FIXED	DIBYAWATI BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
10	WP(C)/4824/2021	KALABATI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
11	WP(C)/4893/2021 FIXED	DEVNARAYAN GUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
12	WP(C)/4904/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, TRANSPORT
13	WP(C)/5062/2021 FIXED	M/S BALAJI TRADE AGENCY Versus THE UNION OF INDIA AND 8 ORS	MS. N RAI MS S S ZIA	MR. B SARMA (SC, RAILWAYS) ASSTT.S.G.I. SC, CUSTOMS
14	WP(C)/5332/2021 FIXED	RANU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM
15	WP(C)/5338/2021 FIXED	M/S BEEKAY INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	GA, ASSAM
16	WP(C)/5626/2021 FIXED	M/S PIONEER LIVESTOCK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM
17	WP(C)/5654/2021 FIXED	PADMA RAM RABHA Versus THE PRINCIPAL SECRETARY, AND 3 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
18	WP(C)/5695/2021 FIXED	JOGEN BAGLARY Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
19	WP(C)/5758/2021 FIXED	M/S WOODLAND WORKS (I) PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. A DAS	ASSTT.S.G.I.
20	WP(C)/5783/2021 CAVT. NO.06722/021, FIXED	M/S BASU SHIMRAY (JV) Versus THE UNION OF INDIA AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR G GOSWAMI SC, NF RLY FOR CAVEATOR
		<u>ADMISSION</u>		
21	WP(C)/7516/2019 FIXED	SANJAY GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
	WITH			
22	WP(C)/7498/2019	PUSPANJALI GOGOI BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
23	WP(C)/2981/2021 FIXED	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
		<u>ORDERS</u>		
24	I.A.(Civil)/1797/2021 FIXED in WP(C)/4523/2020 WITH WP(C)/4523/2020 CAVT. NO. 0626/2020	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS	MR. N J KHATANIAR MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA	GA, ASSAM SC, WPT AND BC GA, ASSAM MR. P HAZARIKA R SARMAH MR. P K MUNIR MR. H S BORAH SC, WPT AND BC FOR CAVEATOR

WITH
I.A.(Civil)/1798/2021
in WP(C)/4523/2020

GAURAV UPADHYAY
Versus
THE STATE OF ASSAM AND 8 ORS

MR. N J KHATANIAR

GA, ASSAM
SC, WPT AND BC

25 WP(C)/4567/2021
FIXED

NILUTPAL BARTHAKUR
Versus
THE UNION OF INDIA AND 7 ORS

MR. M R SODIAL
MR S AHMED
MS S Z HAYAT

MR C BARUAH (R 9)
GA, ASSAM
MR S UKTAR (r-4 to 7)
SC, NHAI
MS. A DAS (r-4 to 7)
MR. B DEKA (C.G.C., R1)
ASSTT.S.G.I.

STAY MATTERS

26 WP(C)/668/2018
FIXED

BISHNU BAHADUR LIMBU @ BISHNU
LIMBU
Versus
THE STATE OF ASSAM AND ORS.

MR A K BORAH
MR. M CHOUDHURY
MR P HAZARIKA
MR T R SARMA

GA, ASSAM
MS. SOMILA
MR. B DEORI
MR. P DAIMARY

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

-

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRL.A(J)/28/2020 FIXED, WITH O/N, LCR 6 FILES	BALIA MURA Versus THE STATE OF ASSAM	MR A AHMED, AMICUS CURIAE	PP, ASSAM
HEARING				
2	Crl.A./96/2014 FIXED, WITH LCR 14 FILES, P.B. 2 NOS.	ASWINI KALITA Versus STATE OF ASSAM	MR.D K BHATTACHARYYA MR.B K SINGH MR.A K CHOUDHURY MS M BHATTACHARYA MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	PP, ASSAM
3	WITH Crl.A./89/2014	WASIM RAFIQUE and 2 ORS. Versus STATE OF ASSAM	MR N DUTTA MR.D TALUKDAR MR.P CHOUDHURY MS JURI HAZARIKA MR. K SAIKIA	PP, ASSAM
4	WITH Crl.A./91/2014	DR. KISMAT ALI and ANR. Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.H HAZARIKA	PP, ASSAM
5	Crl.A./206/2018 WITH LCR 5 FILES, P.B. 2 NOS.	MD KISMAT ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MD A ALI MR. K BHATTACHARJEE MS R B DEB MR J C BARMAN MR. K K BHATTACHARYYA MR. O K SHRESTHA MR. K BHATTACHARYYA MR. D BANERJEE MR A ALI	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5023/2020 FIXED	BHARGAV BHUYAN AND ANR. Versus STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR SC, GHC	GA, ASSAM SC, FINANCE
WITH				
2	WP(C)/4481/2020	BITUPAN KONWAR AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS. S S ZIA	GA, ASSAM SC, FINANCE SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



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[For Tuesday,9th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3125/2021	DIPAK THANGAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
2	Bail Appln./3128/2021	DIGANTA BORAH @ TUTU Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./234/2021 FIXED	NEKIBUD ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
4	Crl.Rev.P./253/2021	JITESH AGARWAL Versus THE STATE OF ASSAM AND ANR	S BORGHAIN MS. B DEVI MS D DAS	PP, ASSAM
5	Crl.Rev.P./254/2021	PINAKESH NATH Versus BISWAJIT ROY AND ANR	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM (R-2)
6	Crl.Pet./543/2021 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MS. A VERMA MR. N J KHATANIAR	R SARMAH (R-2) MR H K NATH (R-2) MR J BORAH (R-2) SC, WPT AND BC PP, ASSAM
7	Crl.Pet./555/2021 B/O	MANIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A HUSSAIN	PP, ASSAM
8	Crl.Pet./557/2021 FIXED	BELAT ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM

9	Crl.Pet./574/2021 FIXED	SARAJU RAY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. DITUL DAS (R-2) MR. R RAHMAN (R-2) PP, ASSAM
10	Crl.Pet./623/2021	SABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
11	Crl.Pet./624/2021	SHAHINA NAZNEEN Versus THE STATE OF ASSAM AND 2 ORS	MR Z ALAM MR. U B SARMA	PP, ASSAM
12	Crl.Pet./625/2021	SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N BORAH MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
13	Crl.Pet./627/2021	INSAUL ISLAM @ INCHANUL ISLAM @ IMRAN KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	PP, ASSAM
14	Crl.Pet./628/2021	FARUK HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
15	Crl.Pet./630/2021	HAMED ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	PP, ASSAM
16	Crl.Pet./631/2021	DR. HEMANTA KUMAR NATH Versus THE STATE OF ASSAM AND ANR	MR. P J PHUKAN MR P P PHUKAN SC, G U	PP, ASSAM
17	Crl.Pet./632/2021	MAHAMMED RABBUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MS S AHMED	PP, ASSAM
18	Crl.Pet./633/2021	MD. AMINUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
19	Crl.Pet./634/2021	ABU BOKKAR SIDDIQUE Versus HOSENARA BEGUM AND ANR	MR D KALITA	PP, ASSAM (R2)
20	Crl.Pet./635/2021	BABU BORO Versus THE STATE OF ASSAM AND ANR	MRS. H SARMAH MR. S DUTTA	PP, ASSAM
21	Crl.Pet./637/2021	RUMARIU HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. T HUSSAIN	PP, ASSAM
22	AB/3366/2021 FIXED	CHANDRASING RONGPI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
23	AB/3393/2021 FIXED	LAKHI PANIKA AND 7 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
24	WITH AB/3395/2021	LAKHI PANIKA AND 7 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
25	WITH AB/3399/2021	LALIT RAJ AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
26	WITH AB/3400/2021	LALIT RAJ AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
27	AB/3654/2021	SUSHIL DAGA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM
28	AB/3655/2021	JHANWAR LAL BAID Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM

29	AB/3656/2021	TRIDIP GOGOI Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
30	AB/3657/2021	RATUL CHARAN SARMA Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
31	AB/3658/2021	DILIP TERON Versus THE STATE OF ASSAM	MR. R MAZUMDAR MS. S KHANIKAR MS H TERANGPI	PP, ASSAM
32	AB/3663/2021	SAJID KHAN Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
33	AB/3665/2021	MANIKUT BAYAN Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
ADMISSION				
34	Crl.Rev.P./163/2020 WITH LCR 4 FILES, FIXED	SAMIRAN NESSA Versus AYNAL HOQUE	MR. A ROSHID MS. M R DEVI	MR. M A SHEIKH K U AHMED MS F INTAZ
35	Crl.Pet./487/2021 B/O	SANJAY RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
36	Crl.Pet./488/2021 B/O	CHANDAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
BAIL HEARING (BA)				
37	Bail Appln./2860/2021 FIXED	PADUM BORAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	MR. B HALDAR MR. J HATIMURIA PP, ASSAM
BAIL HEARING				
38	AB/3009/2020	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
39	AB/236/2021	BANI KANTA MEDHI Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
40	I.A.(Crl.)/437/2021 WITH AB1700/2019 (D/O) in AB/1700/2019	ABDUL NOOR @ HABIB Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED MR. M H SAIKIA	PP, ASSAM
41	AB/468/2021	MOMENA BEWA AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	MISS. M DAS MD. S ISLAM MR. M DEKA PP, ASSAM
42	AB/573/2021	SMTI RUNA BORA BHUYAN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
43	AB/753/2021 FIXED	PANKAJ KR HAZARIKA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
44	AB/857/2021	ARUP JYOTI SAHRMA Versus STATE OF ASSAM	MR. S K GOSWAMI MR. N BARMAN	PP, ASSAM
45	AB/2944/2021 FIXED	RAFIKUR RAHMAN @ RAFIK ALI Versus THE STATE OF ASSAM	MR. R RAHMAN MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
46	AB/2984/2021	MUNINDRA BASUMATARY Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
47	AB/3065/2021 FIXED	UTPAL NATH Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM

48	WITH AB/2013/2021	RAGHUBIR SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
49	WITH AB/2038/2021	ROSHAN CHAND AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
50	AB/3168/2021 FIXED	DEEP JYOTI NATH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
51	AB/3335/2021 FIXED	SANTOSH KR SHARMA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MS. B M CHETRI MR. M P SHARMA	MR. S SHARMA MS. P TALUKDAR PP, ASSAM
52	AB/3364/2021 FIXED	NGASI MENA Versus THE STATE OF ASSAM	MR S MOW MR. S K DEORI MS. SOMILA	PP, ASSAM
53	AB/3410/2021 FIXED	PARIMAL MAZUNDAR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
54	AB/3413/2021 FIXED	MANIK GOGOI AND ANR Versus THE STATE OF ASSAM	MR H K SARMA	PP, ASSAM
55	AB/3414/2021 B/O	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS. B MAHANTA	PP, ASSAM

HEARING

56	Crl.Pet./1418/2019 B/O	GHAN SHYAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4210/2021	HEMONTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
2	WP(C)/4974/2021 FIXED (PERSONAL APPEARANCE)	ABDUL HASHEM AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
3	WP(C)/3780/2016 FIXED	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
4	WP(C)/2826/2019 B/O	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU SC, FINANCE SC, G U SC, U G C
5	WP(C)/6038/2019 FIXED	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, SEC. EDU.
6	WP(C)/6319/2019 B/O	ANOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR A ALI MR M ALI

HEARING

Versus

MR. D GOGOI

THE STATE OF ASSAM AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3092/2021 FIXED	ANISHAR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
2	Bail Appln./3124/2021	MAZIDUL ALI @ MAZIZUL ALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
3	Bail Appln./3126/2021	BUDDHIMAN BARMAN @ CHANDRA MOHAN BARMAN Versus THE STATE OF ASSAM	MRS M BARMAN MR. A DAS	PP, ASSAM
4	Bail Appln./3127/2021	DHANJIT KR NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S CHAUHAN MR. A R SHOME	PP, ASSAM
MOTION				
5	AB/3660/2021	ROHEN ALI AND 2 ORS Versus THE STATE OF ASSAM	MD. S ISLAM MR. M BISWAS MR. M DEKA	PP, ASSAM
6	AB/3661/2021	MD. ROFIQUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR P BHARDWAJ	PP, ASSAM
7	AB/3662/2021	BHADRESWAR DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
8	AB/3666/2021	HASHEM ALI AND 14 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM

9	AB/3667/2021	SARKAR MOHAMMAD PEARE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
10	AB/3668/2021	AMINUL ISLAM @ AMINAL SK Versus THE STATE OF ASSAM	MR M AHMED MR. N J DUTTA MR R A AHMED	PP, ASSAM
ADMISSION				
11	CrI.A./178/2021	BOKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM MR. D A KAIYUM	PP, ASSAM
	WITH I.A.(CrI.)/469/2021 in CrI.A./178/2021	BOKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM MR. D A KAIYUM	PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./2683/2021 FIXED	ALAUDDIN AHMED Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
13	Bail Appln./2862/2021 FIXED	CHABIN KOYA AND 4 ORS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
14	Bail Appln./3080/2021 FIXED	MD. RAJA ALI @ SAYED RAJA ALI Versus THE STATE OF ASSAM	MR. N ANAND D SAIKIA	PP, ASSAM
15	Bail Appln./3082/2021 FIXED	MD. AJIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
16	Bail Appln./3083/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING				
17	AB/1078/2021	RIJENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. N J KHATANAR	PP, ASSAM
18	AB/1082/2021 FIXED	NIBUL BISWAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
19	AB/1129/2021	DIGANTA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM
20	AB/2294/2021 FIXED	JINTU SAIKIA Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI MR. J P LAHON	PP, ASSAM
21	AB/2355/2021	NUR ISLAM @ NUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR F A AHMED MR. M R BARBHUIYA	PP, ASSAM
22	AB/2459/2021	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
23	AB/2482/2021	JOYANUDDIN Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	MS. T BEGUM PP, ASSAM
24	AB/2602/2021	KUMUR UDDIN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
25	AB/2625/2021	ABDUL HAMID MONDOL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
26	AB/2630/2021	MD. SAMIR UDDIN AND 6 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM

27	AB/2666/2021 FIXED	ANISUL HAQUE @ ANISUR ALI AND ANR Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
28	AB/2670/2021 FIXED	SARKAR SABBIR HOSSAIN MONDAL Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
29	AB/2710/2021	SAHAB UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MS. P ADHIKARI MR H I CHOUDHURY MS. M MALLIK	PP, ASSAM
30	AB/2728/2021 FIXED	ASAR ALI AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
31	AB/2804/2021 FIXED	BAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
32	AB/2805/2021 FIXED	KHALIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
33	AB/2810/2021 FIXED	NISHI CHAKRABORTY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
34	AB/2817/2021 FIXED	ROHIMA BIBI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
35	AB/2820/2021 FIXED	DEEP PATGIRI AND ANR. Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
36	AB/2873/2021 FIXED	SAHIL ALI @ SAHIL AHMED Versus THE STATE OF ASSAM	MR. A S ALI MR. S A B KHABIR	PP, ASSAM
37	AB/2877/2021 FIXED	JAYANTA DAIMARY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
38	AB/2879/2021 FIXED	GAUTAM MANDAL Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
39	AB/2884/2021 FIXED	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
40	AB/2887/2021 FIXED	SAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
41	AB/2902/2021 FIXED	RITAN TALUKDAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
42	AB/2927/2021 FIXED	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
43	AB/3022/2021 FIXED	DIMBA GOHAIN Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
44	AB/3047/2021 FIXED	JUNMONI DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
45	AB/3089/2021 FIXED	ABDUL SAMAD Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
46	AB/3090/2021 FIXED	ARIF ALI HAZARIKA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
47	AB/3094/2021 FIXED	BAPDHAN RAJBONGSHI Versus THE STATE OF ASSAM	MR. P P DUTTA MR B S DEKA MS P SARMA	PP, ASSAM

48	AB/3095/2021 FIXED	DIPANKAR KALITA Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
49	AB/3096/2021 FIXED	CHOUKAT ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H A AHMED MRS. S ISLAM	PP, ASSAM
50	AB/3097/2021 FIXED	PULEN CHETIA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
51	AB/3112/2021	DIPAK SEN GUPTA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
52	AB/3182/2021	SHOHIDUR RAHMAN SK Versus THE STATE OF ASSAM	MR. A M BORA MR R ISLAM MS M DEKA	PP, ASSAM
53	AB/3227/2021 FIXED	MRINMOY BAISHYA AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
54	AB/3246/2021 FIXED	KIRAN CH DAS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
55	AB/3256/2021 FIXED	PRARTHAN BORAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
56	AB/3263/2021 FIXED	TAHJUL HAQUE Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM
57	AB/3264/2021 FIXED	JAHIDUL ISLAM SARKAR @ JAHIDUL PARAMANIK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MRS. S ISLAM	PP, ASSAM
58	AB/3265/2021 FIXED	TARAK NATH SAHA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
59	AB/3275/2021 FIXED	KANDARPA TERON @ PAPLU TERON Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. N CHOUDHURY MR. L M RAHMAN	PP, ASSAM
60	AB/3278/2021 FIXED	ABDUL BATEN AHMED @ BATEN AHMED Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
61	AB/3283/2021 FIXED	ZOHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	PP, ASSAM
62	AB/3286/2021 FIXED	BOLIN BORAH Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
63	AB/3291/2021 FIXED	MANIK SAHA AND 4 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
64	AB/3310/2021 FIXED	MOYNUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
65	AB/3312/2021 FIXED	MONOJ KUMAR BORAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA	PP, ASSAM
66	AB/3308/2021	ALOK RANJAN BHUYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
67	AB/3323/2021 FIXED	SANJOY LOING Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

68	AB/3333/2021 FIXED	RUPCHAN ALI AND 19 ORS. Versus STATE OF ASSAM	MD. A A KHAN MD B HUSSAIN	PP, ASSAM
69	AB/3337/2021 FIXED	GOLAM MOSTOFA Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
70	AB/3358/2021 FIXED	DIPEN RABHA AND 2 ORS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
71	AB/3369/2021 FIXED	SOHAIL Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
72	AB/3371/2021 FIXED	HASAN MOMIN ALI Versus THE STATE OF ASSAM	DR. B AHMED MR. B M CHOUDHURY MR. A K AZAD MR. U CHOUDHURY	MR J ISLAM MS LR KHANAM PP, ASSAM
73	AB/3386/2021 FIXED	AINUL BARI WAHIDUZZAMAN @ RAJA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
74	AB/3398/2021 FIXED	MANIKUT RAY AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. U GOSWAMI	PP, ASSAM
75	AB/3407/2021 FIXED	DEBOJIT DAS Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM
76	AB/3425/2021 FIXED	JIAUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	PP, ASSAM
77	AB/3542/2021 FIXED	KALIM UDDIN @ KAMAL UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM

HEARING

78	Crl.A./36/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/70/2021 in Crl.A./36/2021	BRAJEN BARUA Versus THE STATE OF ASSAM AND ANR. BRAJEN BARUA Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK MR P PRAWAR MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM PP, ASSAM
79	Crl.A./75/2021 WITH OFFICE NOTE, LCR 6 FILES, FIXED	SHRI PADMADHAR TAMULI Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3122/2021	ABDUL SALAM AND ANR. Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
2	Bail Appln./3123/2021	SIDDHESWAR RABHA Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
<u>MOTION</u>				
3	AB/3659/2021	DEBAJIT DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
4	AB/3664/2021	MANJU BARUAH @ MANJU BORUAHA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<u>ADMISSION</u>				
5	Crl.Pet./138/2018	JHELUM PAUL @ KOLAM PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S DUTTA MR. M H BARBHUYAN MR. A PAUL MR. K MIRA MS. S KUMARI	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA PP, ASSAM
	WITH I.A.(Crl.)/108/2020 in Crl.Pet./138/2018	JHELUM PAUL @ KOLAM PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	MR. A K PURKAYASTHA MR. S K DAS PP, ASSAM
6	Crl.Rev.P./325/2018 WITH LCR 1 FILE	JASEPH AHMED @ JOSEF AHMED Versus DIBBYA BEGUM	MR. U K DAS MS. B D SARMAH	MR. S S S RAHMAN MR K BROOK

7	Crl.Pet./168/2019	RAJKUMAR CHANDRANATHAN Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA	MR. A GOYAL (R2) MR. J P MORE (R2) MR A CHOUDHURY (R2) PP, ASSAM
8	Crl.A./355/2019 WITH LCR 4 FILES	SRI BINOD SAH Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
9	Crl.Pet./1233/2019 WITH LCR 2 FILES, FIXED	SASANKA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. P BORA MR. A CHETIA MS. S. TODI MS A P KAKOTY	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU PP, ASSAM
WITH				
10	Crl.Pet./1045/2019	SANKAR CHAKRABORTY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. P BORA MR. P DEKA MR. A CHETIA	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU PP, ASSAM MR. R PAUL
11	Crl.Pet./66/2020 B/O	MRS. SUSHILA DEVI Versus RAFIQUL HASSAN	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. I A HAZARIKA MR. H ALI MR. A K AHMED
12	Crl.Pet./171/2020 WITH LCR 1 FILE, B/O	MD. AMEL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM MS. N M SARMA
13	Crl.Pet./154/2021 B/O	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
14	Crl.Pet./193/2021	PHEKAN SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. P BASFORE MR B SARKAR	MR. U SAIKIA (R-2) MR. S D ROY (R-2) PP, ASSAM
15	Crl.Pet./365/2021 WITH LCR 1 FILE	KAILASH SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. I A TALUKDAR	MR. U C RABHA MR. P K DAS PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./2156/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. REBUL HUSSAIN @ PAPU Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
17	Bail Appln./2628/2021 FIXED	MOTIBUR RAHMAN CHOUDHURY @ RAJU Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
18	Bail Appln./2638/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. ISLAM UDDIN @ SADDAM HUSSAIN @ SADDAM Versus THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
19	Bail Appln./2644/2021 FIXED	BIJAY AGARWAL Versus THE STATE OF ASSAM	MR. J KALITA MR N SARMA MR B HAZARIKA	PP, ASSAM
20	Bail Appln./2940/2021	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. J SINGH MR H AGARWAL	PP, ASSAM
WITH				
21	Bail Appln./2695/2021	MOHD. ATAUR RAHMAN @ ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
WITH				
22	Bail Appln./2769/2021	TRIDIB SARMA Versus STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
WITH				
23	Bail Appln./2774/2021	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
WITH				
24	Bail Appln./2777/2021	DULUMONI DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

25	WITH Bail Appln./2787/2021	FARHA ALOM Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
26	WITH Bail Appln./2788/2021	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
27	WITH Bail Appln./2789/2021	KANGKAN SARMA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
28	WITH Bail Appln./2882/2021	SASANKA SAIKIA Versus THE STATE OF ASSAM	MR. P DEKA MR R HOQUE MR A DAS	PP, ASSAM
29	WITH Bail Appln./3021/2021	BABILON KAKATI Versus THE STATE OF ASSAM	MR. S K JAIN MR R K PAHARIA	PP, ASSAM
30	Bail Appln./3023/2021 FIXED	MOTLIB ALI Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM

BAIL HEARING

31	AB/435/2021 FIXED	PANKAJ GOEL AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. J BHARALI MS. M DEY	MR. P N CHOUDHURY MRS. H SARMAH PP, ASSAM
32	AB/2269/2021 FIXED	ABDUL REJJAK @ ABDUL REZZAK AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
33	AB/2398/2021 FIXED	NIRMALA DEVI AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
34	WITH AB/2571/2021	DEEPAK AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
35	WITH AB/2626/2021	DHRUV GUPTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
36	WITH AB/2628/2021	DEEPA AND 2 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
37	AB/2920/2021 WITH CASE DIARY, FIXED, WITH LCR	MAHABIR JAIN SHYAMSUKHA @ SHRI MAHAVIR SHAM SUKHA Versus THE STATE OF ASSAM	MR. S K JAIN MR. A KABRA	PP, ASSAM
38	AB/3125/2021 FIXED	GAUTAM BANIA Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
39	AB/3139/2021 FIXED	IZAZUL HUSSAIN Versus THE STATE OF ASSAM	MR. N ANAND	PP, ASSAM

40	WITH AB/2653/2021	MAHIBUR RAHMAN @ MAHIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
41	AB/3235/2021 FIXED	KANAK CHANDRA KALITA Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
42	AB/3370/2021 FIXED	PINKU AHMED AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
43	AB/3477/2021 FIXED	PALAN MIAH AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
ORDERS				
44	Tr.P.(CrI.)/17/2018	NAGENDRA TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J I BORBHUIYA MS F BEGUM MR. J M GOGOI MR. L MOHAN MS H DEKA	PP, ASSAM
45	CrI.Pet./469/2018 B/O	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
46	CrI.Pet./1078/2019	ROHAN DAS Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
47	CrI.Rev.P./231/2020 WITH LCR 4 FILES, B/O	BHAYNUR ALI Versus ON BEHALF OF KHAGEN SINGHA LAHKAR HIS SON BIKROM SINGHA LAHKAR AND ANR	MR. A M BORA MS. S K NARGIS MR. D GAGAI MR. M K HUSSAIN MR. V A CHOWDHURY MS. A MESEN	RESPONDENT IN PERSON PP, ASSAM
48	I.A.(CrI.)/533/2020 WITH OFFICE NOTE in CrI.A./62/2021	SRI SANJIB RABHA Versus THE STATE OF ASSAM AND ANR	MR. B PRASAD MR. K K KALITA MS D SAIKIA MR P J BORAH	MR D KALITA(R-2) PP, ASSAM
	WITH CrI.A./62/2021	SRI SANJIB RABHA Versus THE STATE OF ASSAM AND ANR	MR. B PRASAD MR. K KALITA MS D SAIKIA MR A TALUKDAR MR P J BORAH MR. B R DAS	MR D KALITA(R-2) PP, ASSAM
49	CrI.Pet./575/2020 WITH LCR 1 FILE, B/O	BIPUL ROY Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR D BORAH	PP, ASSAM
50	I.A.(CrI.)/43/2021 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./20/2021 WITH CrI.A./20/2021	KABIR ALI Versus THE STATE OF ASSAM.	MR. M AHMED MR N AHMED MR G P CHETIA	PP, ASSAM
51	CrI.A./82/2021	KABIR ALI Versus THE STATE OF ASSAM. JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MR N AHMED MR G P CHETIA MR J PAYENG MS. M BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/176/2021 in CrI.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
52	CrI.Pet./104/2021 WITH LCR 2 FILES, FIXED	DHRUBA JYOTI DEKA Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

53	CrI.A./139/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED WITH I.A.(CrI.)/330/2021 in CrI.A./139/2021	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	M N KHAN PP, ASSAM
54	CrI.Pet./166/2021 FIXED	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
55	I.A.(CrI.)/252/2021 WITH LCR 4 FILES, B/O in CrI.A./115/2021 WITH CrI.A./115/2021	LACHAN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND ANR. ABUL NASAR @ MD ABUL NASAR Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR. M P SARMA MR. A BORO MS S S ZIA	PP, ASSAM PP, ASSAM
56	I.A.(CrI.)/320/2021 WITH LCR 4 FILES, FIXED in CrI.A./104/2018 WITH CrI.A./104/2018	ABDUL RAFIQUE @ KALU Versus THE STATE OF ASSAM AND ANR. MD ABDUL RAFIQUE @ KALU Versus STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR H R A CHOUDHURY MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. A AHMED MR. R THADANI	PP, ASSAM PP, ASSAM
57	CrI.Pet./430/2021 B/O	VIKRAM KUMAR SINGH AND ANR Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
58	CrI.Pet./476/2021 B/O WITH I.A.(CrI.)/423/2021 in CrI.Pet./476/2021	RAFIKUL ISALM Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. R BORA	PP, ASSAM PP, ASSAM
59	CrI.Pet./567/2021 FIXED	SAIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. H A TALUKDAR	PP, ASSAM
HEARING				
60	MFA/124/2011 WITH LCR, FIXED	UNION OF INDIA Versus M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
61	MFA/24/2012 WITH LCR, FIXED WITH MC/712/2012 in MFA/24/2012	THE UNION OF INDIA Versus M/S MANAS SALT IODISATION INDUSTRIESP, LTD. UNIT-II, THE UNION OF INDIA Versus M/S MANAS SALT IODISATION INDUSTRIESP, LTD.	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
62	CrI.Pet./1005/2015 FIXED	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR D KALITA	MR.S RAHMAN MR.B K DAS MR.J ALI ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI
63	CrI.A./47/2020 WITH LCR 4 FILES, FIXED	HOLIRAM BORA @ BORAH Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM

64	CrI.A./118/2021 WITH LCR 4 FILES, FIXED	SADDAM HUSSAIN @ SADDAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/263/2021 in CrI.A./118/2021	SADDAM HUSSAIN @ SADDAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	MR N AHMED MR. S RANA PP, ASSAM
65	CrI.A./170/2021 WITH LCR 3 FILES, FIXED	BIPIN RAI @ RAY Versus THE STATE OF ASSAM	MRS J D KHAUND MS B PAUL	PP, ASSAM
	WITH I.A.(CrI.)/431/2021 in CrI.A./170/2021	BIPIN RAI @ RAY Versus THE STATE OF ASSAM	MRS J D KHAUND MS B PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
2	WP(C)/1177/2017 FIXED	SMT. GEETA BARMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.S DAS MR.N BARUAH MR.K DAS MR.H GOGOI	GA, ASSAM SC, AG MR. D NATH (R-1 TO 5) SC, FINANCE SC, PWD
3	WP(C)/7148/2017 FIXED	TRISHNA NGATE Versus THE STATE OF ASSAM and 3 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTETLA MR. C HANSE	GA, ASSAM MR. N ANAND (R4) MR. U K BARMAN (R4) MR H ALI (R4) MR D PEGU (R4)
4	WP(C)/5744/2019 FIXED	SIRAJUL QURESHI Versus THE UNION OF INDIA AND 8 ORS	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
6	WP(C)/8571/2019 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR. A B T HAQUE SC. REVENUE
7	WP(C)/1572/2020 FIXED	MANASH JYOTI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT.

8	WP(C)/500/2021 B/O	SANGKHA SWARGIARY Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM
9	WP(C)/518/2021 B/O	MALIN DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MR K PUJARI MS. K AKHTAR	MR B GOSWAMI (ADDL. ADVOCATE GENERAL) SC, GMC
10	WP(C)/3332/2021 B/O	ADHIR CHANDRA ROY AND 15 ORS Versus THE COMMISSIONER AND SECRETARY AND 4 ORS	MR K K MAHANTA MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
11	WP(C)/3510/2021 B/O	ANADAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
12	WP(C)/3686/2021 FIXED	ANIL KUMAR MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, AG SC, FOREST SC, K A A C SC, FINANCE

ORDERS

13	Cont.Cas(C)/11/2018 FIXED	JUGESWAR NATH Versus P.K.BURAGOHAIN	MS. B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	N GOGOI S ALI MS. A VERMA MR. K KALITA MR. D HANDIQUE MR. B GOGOI MR. P NAYAK H KAKATI
14	WP(C)/5193/2018 B/O	SHRI RAMESH KUMAR SHARMA Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS	ASSTT.S.G.I.
	WITH I.A.(Civil)/342/2021 in WP(C)/5193/2018	ON THE DEATH OF RAMESH KUMAR SHARMA HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 6 ORS.	MR S CHOUDHURY MS R MEDHI	ASSTT.S.G.I.
15	WP(C)/323/2021 B/O	MIZAZUR RAHMAN LASKAR Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	ASSTT.S.G.I. SC, F C I
16	WP(C)/4762/2021 FIXED	RAKESH MEDHI Versus THE STATE OF ASSAM AND 8 ORS.	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	SC, HEALTH
	WITH I.A.(Civil)/1547/2021 in WP(C)/4762/2021	RAKESH MEDHI Versus THE STATE OF ASSAM AND 9 ORS.	MR R CHAKRAVORTY	SC, HEALTH

HEARING

17	WP(C)/1198/2016	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
18	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
19	WP(C)/5190/2020 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL

STAY MATTERS

20	WP(C)/4453/2019 FIXED	AJIT SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
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21	WITH WP(C)/4436/2019	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
22	WITH WP(C)/4454/2019	THOKCHOM MADAN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,9th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./80/2018 FIXED	CHIRANJEET BHATTACHARYYA Versus MONALISHA SHARMA	MR. T J MAHANTA MR. R KALITA MR. B K GHOSE	MR. D GOSWAMI MS R S SADIAL MR H S KALSI MR I S KALSI
2	Crl.Rev.P./119/2021 B/O	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM
ORDERS				
3	MACApp./46/2018 WITH LCR, B/O	MOHENDRA NATH@ MOHEN CH NATH Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	MR H DAS MS J SULTANA	MR S DUTTA MS N MODI MS P DIHINGIA MR. M U MAHMUD (R 3) MS M CHOUDHURY MR. S BIKASH (R2) MR. N BORUAH (R2) MR C SHARMA MR. M ALI (R 3) MR S ISLAM (R 3) MR P K DAS (R 3)
4	I.A.(Crl.)/473/2021 CRL.REV.P. 6/2020(D/O), B/O in Crl.Rev.P./6/2020	SMTI SADIRA HUDA Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	PP, ASSAM
HEARING				
5	MACApp./236/2010 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus MD. MANIK ALI and 2 ORS	MR.S K GOSWAMI MR.P K SHARMA MR.R KATHKATIA	MR.A S ROY MR.S K SARMA
6	Crl.Rev.P./175/2019 WITH LCR 4 FILES, FIXED	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
7	Crl.Rev.P./355/2019 WITH LCR 1 FILE, FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5933/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJ SC, PWD
2	WP(C)/2720/2016 FIXED	JEWTI N.G.O. Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U CHOUDHURY MR M P GOSWAMI	MR.D SAIKIA(R - 5) GA, ASSAM MR.R BARUAH(R - 5) MR.B GOGOI(R - 5) MR.P NAYAK R - 5 MR.A DEKA(R - 5)
3	WP(C)/3493/2016 B/O	KALIPAD GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR.Y S MANNAN MR.S D SARMA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MS.S SARMAH	GA, ASSAM MR.D K SARMAH(R-6) MR.P S LAHKAR(R-6) MS.A TALUKDAR(R-6)
4	WP(C)/6982/2017 FIXED	PUNJAB NATIONAL BANK and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MR P S DEKA, SC, REVENUE DEPARTMENT MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
5	WITH WP(C)/4423/2018	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 4 ORS	MS. N RAI MR A K RAI	MR. A GANGULY SC, PNB

6	WP(C)/1158/2019 B/O	BIPLAB CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM SC, HEALTH
7	WP(C)/1481/2019 FIXED	BIPIN DAS Versus THE STATE OF ASSAM AND 6 ORS.	MS. M DEORI MR. P SAIKIA	GA, ASSAM SC, NHAI MR A N AHMED (R-7) SC, REVENUE
8	WP(C)/5271/2020 FIXED	DEBOBRAT BORUAH AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY	MR T KALITA (R-4) MR. I CHOUDHURY (R-4) MR. B DEKA (R-4) MR. R GOSWAMI MS. P BORTHAKUR MR. A KAKATI (R-4) MR D DEKA SC, TRANSPORT
9	WP(C)/5507/2020 FIXED	M/S TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS	MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R-1,2) B B HUSSAIN (R-3) SC, OIL
	WITH I.A.(Civil)/1058/2021 in WP(C)/5507/2020	M/S TECHNO CANADA INC. Versus OIL INDIA LIMITED AND 2 ORS.	MR. A DAS	SC, OIL
10	WP(C)/5509/2020 B/O	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B HALDAR MR. S BARMAN	GA, ASSAM SC, REVENUE
11	WP(C)/117/2021 CAVT. NO.08392/020, FIXED	RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR
12	WP(C)/1696/2021 B/O	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR M TALUKDAR MR. K R PATGIRI	SC, IRRIGATION SC, FINANCE SC, PWD
13	WP(C)/4383/2021 FIXED	MIHIR KANTI BISWAS Versus THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, G M D A
ORDERS				
14	Cont.Cas(C)/151/2019 FIXED	NABIN TALUKDAR Versus MUNINDRA SHARMA	MS B DEVI MR. R P SARMAH MR. R SARMA MRS. R DEVI MR. A R TAHBILDAR MS. S D SAIKIA	MR. B J GHOSH
15	Cont.Cas(C)/249/2021 B/O	SALINA LOHAR @ SALIMA LOHAR AND 4 ORS. Versus M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R1) MR H K MAHANTA (R2) MR. R BORPUJARI (R1) MS. N BORDOLOI (R1)
16	I.A.(Civil)/1210/2021 WP(C)/1957/2017 (Disposed), FIXED in WP(C)/1957/2017	BISHNU DAYAL SAHU Versus THE STATE OF ASSAM and 3 ORS.		GA, ASSAM
17	WP(C)/1407/2021 FIXED	M/S DHEMJI FISH MARKETING AND INDUSTRIAL CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR H GUPTA MS. R M SARMAH	GA, ASSAM

18	WP(C)/2180/2021 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM MS F RAHMAN (R-8)
19	WP(C)/5007/2021 FIXED	JAYNAB KHATUN Versus THE STATE OF ASSAM AND 11 ORS.	MR. D SARMAH	SC, PNRD GA, ASSAM MR. U DUTTA MR P D BHUYAN
<u>STAY MATTERS</u>				
20	WP(C)/2638/2014 FIXED	RAKESH HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. P SARMA	MS. S BHUYAN(R-6) MR. B D KONWAR(R-6) GA, ASSAM MS. A DEVI MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT DEPT.,(R- 1,3 & 4)) MR. R KALITA(R-6) MS. S S SINGH MS. A BORBHUYAN MS. K MAHANTA(R-6) MR. R P SINGH
21	WP(C)/6627/2018 FIXED	ASSAM AIR PRODUCTS PVT. LTD. AND ANR Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. R R Gogoi	S N SARMA MR. P N GOSWAMI (R3) MR A SARMA MR. K P PATHAK (R3)
22	WP(C)/6429/2019 FIXED	BUBULI BORTHAKUR AND 7 ORS. Versus THE UNION OF INDIA AND 21 ORS.	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	MR. J K BAISHYA GA, ASSAM MR. S BHATTACHARJEE ASSTT.S.G.I. SC, REVENUE MR. H A SARKAR
23	WP(C)/4134/2020 CAVT. NO.0419/2020 FIXED	JUBARAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 4 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. K N CHOUDHURY, SR. ADV. (PRIVATE RESP.) MS. K CHOUDHURY SC, AFDC FOR CAVEATOR
	WITH I.A.(Civil)/1482/2021 in WP(C)/4134/2020	BALAHU CHAMPARA FISHERY CO OPERATIVE SOCIETY LIMITED Versus SRI JUBARAJ DAS AND 3 ORS.	MR. K N CHOUDHURY	MR D DAS
24	WITH WP(C)/3169/2020 CAVT. NO. 0419/2020	JUBRAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR S KHOUND MR. A K AZAD	MR. K N CHOUDHURY, SR. ADV (PRIVATE RESP.) SC, AFDC FOR CAVEATOR MS. K. CHOUDHURY
25	WITH WP(C)/4945/2021	JUBARAJ DAS Versus THE ASSAM FISHERIES DEV. CORPN. LTD. AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/131/2019 WITH LCR, B/O	BIPUL GATIRI Versus FANIDHAR PAO @ PHANIDHAR PAO	MR. S R GOGOI	MR. B. DUTTA MR. S DEKA MS. J BORO
FOR HEARING U/O XLI RULE II C.P.C.				
2	RSA/46/2021 FIXED	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	
ORDERS				
3	I.A.(Civil)/1100/2021 P/H, FIXED in RSA/105/2019	MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	WITH RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
4	I.A.(Civil)/1573/2018 B/O in RSA/124/2018	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	MS. R CHOUDHURY MS. S S ZIA
	WITH RSA/124/2018	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	

	WITH I.A.(Civil)/1574/2018 in RSA/124/2018	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	
5	I.A.(Civil)/3810/2019 WITH LCR, FIXED in RSA/137/2012	RATHINDRA KR. CHAKRABORTY AND 4 ORS. Versus SMTI. GITASHREE BHATTACHARJEE	MR. S P CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR P S DEKA MR. D DUTTA
	WITH RSA/137/2012	GITASHREE BHATTACHARJEE Versus RATHINDRA KR. CHAKRABORTY and 9 ORS.		MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
6	Review.Pet./56/2021 IN MAC.APP. 227/2019(D/O), B/O	MANOMANTI CHOUHAN AND ANR. Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR. B. DUTTA MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR S DUTTA MS C BORAH
7	Review.Pet./95/2021 CRP 30/2021(D/O), FIXED	M/S COOL BREEZE REFRIGERATION AND ANR Versus PURBANCHAL NURSING NIRMAN PVT. LTD.	MR. S P ROY MS S DAS MR M DEB	
8	I.A.(Civil)/840/2021 FIXED in RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. S DEKA
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
HEARING				
9	RSA/36/2009 WITH LCR, FIXED	MUSTT. AJIRAN NESSA Versus ON THE DEATH OF AYENUDDIN SK HIS LEGAL HEIRS AYESHA KHATUN and ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY MR.R CHOUDHURY	MR.K P SARMA MR.H DAS
10	RSA/62/2019 WITH LCR, FIXED	M/S BANI PRAKASH PVT LTD Versus ON THE DEATH OF HIRANYA KR DAS HIS LEGAL HEIRS AND REPRESENTATIVES SMTI RINA DAS and 5 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR.P K SHARMA MR.J PATOWARY MR. S A SANGMA	MR. A C SARMA (R2,R3,R4,R5) MR. B HALDAR (R2,R3,R4,R5) MR G BHARADWAJ (R2,R3,R4,R5)
11	WITH CRP/442/2015 CAVT. NO. 1429/2015	M/S BANI PRAKASH PVT. LTD. Versus ON THE DEATH OF HIRANYA KR. DAS HIS LEGAL HEIRS AND REPRESENTATIVES	MR.S K GOSWAMI MR.R MAJUMDAR MR.P K SHARMA MR.S A SANGMA	MR.A C SARMA MR.B HALDAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,9th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAKHETO SEMA

COURT NO: 20

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3707/2020 FIXED	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM
2	WP(C)/19/2021 B/O	ANIMESH TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR D J DEKA	GA, ASSAM SC, PWD
3	WP(C)/321/2021 B/O	KAMDEV SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, SEC. EDU. MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR. P THAKURIA MR. S BARMAN MR A AHMED (R-6) SC, G U
4	WP(C)/1220/2021 B/O	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM
5	WP(C)/3646/2021 B/O	GAJEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS N DAS MRS. S ISLAM	SC, IRRIGATION
6	WP(C)/3841/2021 B/O	NABAJYOTI PATOWARY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
ORDERS				
7	WP(C)/3833/2017 WITH OFFICE NOTE, FIXED	DR. AMRITAKSHA BHATTACHARYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MR.S S GOSWAMI MS.R DEKA	SC, APSC SC, HEALTH
8	WP(C)/2859/2020 B/O	TAPAS BOSE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R PAUL	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA

HEARING

9	WP(C)/3621/2015	SAMARESH CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.S BHARALI MR.M DAS MS.K KHAN MS.M GOSWAMI MS.A DAS MS.P CHAKRABORTY MR.N K NEOG	MR.C BARUAH MRS.V L SINGH SC, AG MR.U K NAIR SC, PENSION SC, PWD
10	WP(C)/1064/2016 CAVT. NO.& 218//16 B/O	SMTI. MOUCHUMI KALITA Versus THE STATE OF ASSAM AND 13 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D P BORAH MR. A ROY	MR. Y DOLOI (R- 1-5) MR. S K MEDHI (R-10,11&13) MR. Y S MANNAN MR. A DAS MS. M BORDOLOI(R- 8&9,12&14) MR. A DAS(R-8&9,12&14) MR. N SARMAH (R-8&9, 12&14) MR. J DAS (R-10,11&13) MR. J ROY (R-8&9,12&14) MR. S DUTTA(R-10,11&13) MR. S G BHATTACHARJEE(R- 10,11&13) SC, PWD (NH) ADDL. AG, ASSAM FOR CAVEATOR
WITH				
11	WP(C)/5474/2014	SHANTANU BAROOAH and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MR.Y DOLOI(R- 1-5) SC, PWD ADDL. AG, ASSAM
WITH				
12	WP(C)/1093/2016 CAVT. NO. 180/16	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. M K CHOUDHURY MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. Y DOLOI (R- 1-4 & 6)(R-- -5) MRS. M BORAH FOR CAVEATOR ADDL. AG, ASSAM SC, PWD (ROADS)
WITH				
	I.A.(Civil)/1982/2016 in WP(C)/1093/2016	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.M K CHOUDHURY MR.N HOQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MRS.M BORAH SC, PWD (ROADS) FOR CAVEATOR
13	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,9th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./28/2013 WITH LCR, FIXED	NATIONAL INSURANCE CO.LTD. Versus NIRADA DEVI AND ANR	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR. E AHMED MR.D R GOGOI
2	MACApp./124/2014 WITH LCR, FIXED	ATAUR RAHMAN CHOUDHURY Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS.	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN MS.P MAZUMDAR	DR.B AHMED(R- 2-5) MR.N HAQUER- 2-5 MR.R GOSWAMI MRK UDDIN(R- 2-5) MR.A K AZAD(R- 2-5) MR.S R BARBHUIYA(R- 2-5) MS.M SAIKIA
3	WITH MACApp./106/2014	ATAUR RAHMAN CHOUDHURY Versus THE RELIANCE GENERAL INSURANCE CO. LTD. and 3 ORS.	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN MS.P MAZUMDAR	DR.B AHMED(R-2&3) MR.N HAQUE(R-2&3) MR. R GOSWAMI MR. K UDDINR-2and3 MR.A K AZAD(R-2&3) MR.S R BARBHUIYA(R- 2&3) MS. M SAIKIA MS. P BORTHAKUR
4	WITH MACApp./125/2020	ATAUR RAHMAN CHOUDHURY Versus THE RELIANCE GENERAL INSURANCE CO. LTD. and 5 ORS,	MR. I A TALUKDAR MS.P BARMAN	

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LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3429/2014 REV. PET. 34/2015 WP(C) 3304/2009 (BOTH D/O), B/O	CHANDRADHAR DAS Versus THE REGISTRAR OF COOP. SOCIETY and ORS.	MRR CHAKRABORTY MR S CHOUDHURY MR.N DAS	SC, CO-OP. SC, AG MRR K NEOG SC, PENSION
2	WP(C)/6641/2016 FIXED	DHRUBAJYOTI HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS.S BHUYAN MR.R KALITA MR.R SALOI	MS.M BORAH SC, P and R D
WITH				
3	WP(C)/101/2017	RAJIB HAZARIKA Versus THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	SC, P & R D
HEARING				
4	WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR.M DUTTAR-1 to 4 MR.M C KAKOTI(R-1 to 4)
5	WP(C)/6339/2016 FIXED	SULEMAN UDDIN MIA Versus THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021